

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5338
ANSWERED ON:09.05.2012
AIRPORTS UNDER AAI
Abdulrahman Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether all airports in the country are under the control and supervision of the Airports Authority of India(AAI);
- (b) if so, the details thereof and the area of supervision and control;
- (c) if not, the airports which are under the control and supervision of authorities other than the AAI;
- (d) whether the AAI has received specific complaints concerning Central Industrial Security Force;
- (e) if so, the details thereof ; and
- (f) the action taken by the Government on all these complaints?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b) & (c): All the airports in the country are not under the control of Airports Authority of India (AAI). AAI manages 96 airports comprising 8 international airports, 49 domestic airports, 8 customs airports and 31 non-operational airports. Three international airports namely Delhi, Mumbai and Nagpur have been handed over to Joint Venture Companies for operation, management and development. In addition, AAI also manages 3 international civil enclaves, 4 civil enclaves with custom facility and 19 domestic civil enclaves at Defence airports.

At airports which are owned and managed by AAI, AAI provides airport services as well as CNS-ATM services. In respect of the Joint Venture airports at Delhi, Mumbai, Bengaluru, Hyderabad, Nagpur, Cochin, AAI only provides CNS-ATM services. In respect of Civil Enclaves, civil operations are handled by AAI and CNS-ATM services are provided by Navy/Air Force.

(d): No, Madam.

(e) & (f): Do not arise.